

**Central Administrative Tribunal
Principal Bench**

**CP No.437/2016
OA No.1648/2016**

New Delhi, this the 7th day of December, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. R. C. Meena
S/o Shri Ram Jivan
R/o E-3, MCD Flats,
Bhamasha Market,
Kamla Nagar,
Delhi 110 007.

.... Applicant.

(Applicant is present)

Vs.

Shri Puneet Goel
Commissioner, MCD (South)
9th Floor, Dr. S. P. Mukherjee,
Civic Centre,
J. L. Marg,
New Delhi.

... Respondent.

(By Advocate : Shri R. K. Jain)

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman:

Compliance affidavit has been filed by Mr. R. K. Jain, learned counsel for respondent accompanied with copy of the order dated 28.11.2016 (Annexure R-1) whereby appeal filed by the applicant has been decided.

2. In this view of the matter, the direction of the Tribunal has been complied with. This Contempt is rendered infructuous. Proceedings dropped.

**(Shekhar Agarwal)
Member (A)**

**(Justice Permod Kohli)
Chairman**

/pj/

